NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRI	JUNAL; HELD ON 03/08/2017 AT 10.30 AM	
PRESENT: SHRI Ch. SHRI S. V	MOHD SHARIEF TARIQ, MEMBER-JUDICIAL IJAYARAGHAVAN, MEMBER-TECHNICAL	
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/197/2016	
NAME OF THE PETITIONER(S)	: East India Investment Holding Pte. Ltd & another	
NAME OF THE RESPONDENT(S) others	: M/s Mamallapuram Development Private Limited & 8	
UNDER SECTION	: 397/398 of CA 1956 and 58/59 of CA 2013	
S.No. Name (in Capital)	Represented by Signature	
K. RAMASANY G. V. MOHAN KUMAR	Course dor Respudation.) Grunh	ws
CIBI VISHNU S. Aravindah	COUNSEL FOR R-Z M Gowsel for Potitioners 1/2	£
Judherralty - P	Coursel for Respondends 3-6 Dear	

ORDER

Counsel for Petitioner present. Counsel for R1 present. Counsel for R2 present. Counsel for R3 to R6 present. No representation on behalf of R7. At request, time is enlarged. Matter is posted for final arguments. Put up on 23.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)